

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 121

IA(IBC)/922(CH)2024
IN
CP(IB) No. 228/Chd/Pb/2021

IN THE MATTER OF:

M/s Oasis Technocons Pvt. Ltd.

...Petitioner

Vs.

Panipat Jalandhar NH-1 Tollway Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016, Rule 11 of NCLT, 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 28.05.2024.

30.04.2024

Pooja

-Sd/-
Court Officer